NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/198/2017

NAME OF THE PETITIONER(S)

: SOFTTOUCH SOFTWARE SOLUTIONS INDIA P LTD

NAME OF THE RESPONDENT(S)

: ROC CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. M. RATHINAICUMAR

PGS

FOR PETITIONEN

By love

17. Rate

ORDER

PCS representing the petitioner present. Representative of the ROC present. Heard both the counsels. Order is reserved.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

bo